

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 25

C.P. (IB)/178(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **08.04.2024**

NAME OF THE PARTIES: **CLEARWATER CAPITAL PARTNERS**
 SINGAPORE FUND IV PRIVATE LIMITED
 V/S MARVEL OMEGA BUILDERS
 PRIVATE LIMITED

Section 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

C.P. (IB)/178(MB)2024

- 1) Ms. Priyanka Shetty, Ld. Counsel for the Financial Creditor and Mr. Amir Arsiwala, Ld. Counsel for the Corporate Debtor are present.
- 2) Ld. Counsel for the Corporate Debtor informs that Papers/Documents relating to the present matter has been received yesterday; thus, seeks some time to peruse the same and advance the submissions accordingly. Time is allowed.
- 3) Stand over to 30.04.2024, for further consideration and hearing. Parties shall complete and exchange the pleadings well before the adjourned date and shall be ready for arguments on the next date of hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare